

India so as to enable Government to formulate a transport investment programme for the Fourth Five Year Plan; and

(b) if so, on what terms?

The Minister of Planning (Shri B. R. Bhagat): (a) Yes.

(b) A statement is laid on the Table of the House [*Placed in Library. See No. LT-4633/65.*]

L.I.C. Premia

*236. {
 Shri Yashpal Singh:
 Shri D. C. Sharma:
 Shrimati Savitri Nigam:
 Shri Pottekkatt:
 Shri A. V. Raghavan:
 Shri Kappen:
 Shri Heda:
 Dr. Mahadeva Prasad:
 Shri Ram Sewak:
 Shri P. G. Sen:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 571 on the 25th March, 1965 and state:

(a) whether the investigation to reduce the premium rates of L.I.C. policies has since been completed; and

(b) if so, the decision taken thereon?

The Minister of Planning (Shri B. R. Bhagat): (a) The review of the premium structure will be made by the Corporation after the results of the detailed investigation undertaken by it into the mortality of assured lives covering the period 1961 to 1964 become available. These results are expected to be known in 1966.

(b) Does not arise.

Delhi Water Testing Laboratory

*237. {
 Shri Rameshwar Tantia:
 Shri S. C. Samanta:
 Shri Naval Prabhakar:
 Shri Shree Narayan Das:
 Shri Yashpal Singh:
 Shri S. M. Banerjee:
 Shrimati Tarkeshwari Sinha:
 Shri Ravindra Varma:

Shri P. Venkatasubbalah:
 Shri D. D. Puri:
 Shri Surendra Pal Singh:
 Shri Sezhiyan:
 Shrimati Renuka Barkataki:

Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 1581 on the 25th March, 1965 and state:

(a) whether a British Expert visited Delhi to advise the Delhi Municipal Corporation in regard to the modernisation of the water testing laboratory;

(b) if so, whether any recommendations have been made by him; and

(c) the steps taken by Government to implement the same?

The Minister of Health (Dr. Sushila Nayyar): (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House [*Placed in Library, See—No. 4634/65.*]

Ceiling on Urban Property

*238. **Shri Hari Vishnu Kamath:** Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 153 on the 25th February, 1965 regarding ceiling on urban property and state:

(a) whether the requisite analysis and consultations have since been completed;

(b) whether any policy has been formulated;

(c) if so, the broad outlines thereof; and

(d) if not, the reasons therefor?

The Minister of Planning (Shri B. R. Bhagat): (a) No, Sir.

(b) and (c). Do not arise.

(d) The fiscal, legal and administrative aspects of this question require expert investigations before specific issues can be posed for consideration by Central and State Governments. Because of their complexity, these investigations have been time-consuming, and it is hoped to have consultations with State Governments etc. initiated later this year.